

O.A. NO. 153/03

8.8.03

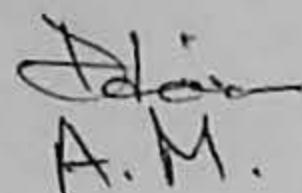
Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Mr. D.R. Tiwari, A.M.

Sri A. Dwivedi, learned counsel for
applicant and Sri N.P. Singh, learned
counsel for respondents.

list on 14.8.03.

Interim order to continue till then.


V.C.


A.M.

14.08.2003

* Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Anil Dwivedi, counsel for the applicant. Shri N.P. Singh, counsel for the respondents has sent illness slip.

Counsel for the applicant submits that this O.A. has become infructuous as he has already been given the reliefs as prayed by him.

In view of the statement made by the counsel for the applicant this O.A. is dismissed as having become infructuous. No costs.


Member (J)

shukla/-